

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(15)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : TCP/278/ (IB)/2017

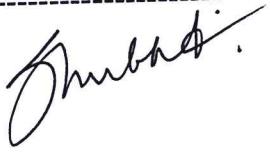
NAME OF THE PETITIONER(S) : SALSAR TECHNO ENGINEERS PVT LTD

NAME OF THE RESPONDENT(S) : EERA ENGINEERS PVT LTD

UNDER SECTION : 433 ( e)(f)

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. Shubharanjani Ananth	COUNSEL FOR PETITIONER/ OPERATIONAL CR.	
2. M. Narendran	counsel for Respondent 9884088148	

ORDER

Ms. Shubharanjani Ananth, Counsel for Petitioner present. Mr. M. Narendran, Counsel for Respondent present. Heard both the sides. **Order is reserved for issuing.**



(K. ANANTHA PADMANABHASWAMY)  
MEMBER (JUDICIAL)

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